

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.561/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	J.B. Marketing Pvt.Ltd.-Versus-Sree Kamakhya Tea Co. Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sailendra Tiwari
ADVOCATE

ld. Counsel for
applicant

2. Saurav Jain
ADVOCATE

Applicant

Saurav Jain

1. Anik Banerjee
2. Rajib Mullick

for
Corporate
Debtor Co.

Anik Banerjee
29/11/17.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that there are chances of settlement and prayed for adjournment. Prayer is allowed.

In view of the submissions of both the parties the case is adjourned to 12/12/2017.

List on 12/12/2017 for further consideration.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)